F.No.P-15025/SCJ/2015-PA/FSSAI Food Safety and Standards Authority of India

(A Statutory Authority established under Food Safety and Standards Act, 2006) (Product Approval Division)

FDA Bhawan, Kotla Road, New Delhi

Dated, the 26th August, 2015

It is no longer possible for the FSSAI to continue with process of Product Approvals which was facilitated through the Advisory dated 11.05.2013 in view of the order dated 19.08.2015 of the Hon'ble Supreme Court whereby the judgement and order dated 01.08.2014 of the Hon'ble Bombay High Court has gained finality and the said Advisory has ceased to remain operative.

- 2. Every endeavour will be made to expedite the Regulations governing section 22 products.
- 3. We regret the inconvenience.

(Dr. Sandhya Kabra) Director (Product Approval)